

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 378 OF 2018&
IA NO. 970 OF 2019, IA NO. 1054 OF 2019**

Dated: 01st August, 2019

In the matter of:

Assam Power Distribution Company Ltd. Appellant(s)
Versus	
Assam Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.09.2019.**

Court Master/PS

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